

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21184/2025	SIBA HARIPAL VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	CHARMAL /75 /2025 () //	AOR20220001490C202500011
2	D-BLAPL/21188/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //	
3	D-BLAPL/21190/2025	LIPU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	CRRRI /360 /2025 () //	
4	D-BLAPL/21191/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	TALABANIA /23 /2025 () //	
5	D-BLAPL/21192/2025	SUDHANSU KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /216 /2025 () //	
6	D-BLAPL/21202/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR SADAR /138 /2025 () //	AOD20240000806C202500038
7	D-BLAPL/21205/2025	CHITTARANJAN TANDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /145 /2025 () //	
8	D-BLAPL/21208/2025	BISIKESAN MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /125 /2023 () //	
9	D-BLAPL/21210/2025	CHATURBHUJA BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	SATYABADI /287 /2023 () //	
10	D-BLAPL/21211/2025	ROHIT SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /303 /2025 () //	
11	D-BLAPL/21214/2025	ILLU @RAJAT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /565 /2025 () //	

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12	D-BLAPL/21215/2025	RAKESH PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	KISHORENAGAR (ANUGUL) /281 /2023 () //	
13	D-BLAPL/21220/2025	MD. ANWAR VS STATE OF ODISHA	DEBABRATA DASH VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 () //	
14	D-BLAPL/21221/2025	ARIF KHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	CANTONMENT ROAD /17 /2016 () //	
15	D-BLAPL/21223/2025	ARIF KHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	CHAULIAGANJA /27 /2016 () //	
16	D-BLAPL/21228/2025	CHAGALA KHUNTIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SPL.TASK FORCE /7 /2025 () //	
17	D-BLAPL/21233/2025	SK MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 () //	
18	D-BLAPL/21234/2025	SANJAYA CHARKI @ BITLU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /9 /2025 () //	AOR20220001303C202500028
19	D-BLAPL/21235/2025	MUNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /410 /2024 () //	
20	D-BLAPL/21237/2025	RAGHURAM KHILA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /9 /2025 () //	AOR20220001303C202500029
21	D-BLAPL/21238/2025	SITARA SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA GRPS /55 /2025 () //	
22	D-BLAPL/21248/2025	PRAHALLAD MADI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /89 /2024 () //	AOR20220001303C202500030
23	D-BLAPL/21252/2025	JULU @ DHIRENDRA SAHU	BHABANI SHANKAR DASPARIDA	KHAIRA /145 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21255/2025	SHRABANA SAHU	BAIJAYANTI MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21256/2025	DHRUBA CHARAN BENTKAR	GOKULANANDA SAHU	JAGDALPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21261/2025	JUDHISTIRA SOREN	SUSANTA KUMAR LENKA	MANCHESWAR P.S. /116 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21262/2025	DIPTIKANTA MISHRA	RAMDAS ACHARY	PAHALA /3 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21263/2025	DILESWAR BEHERA	SOUMYA SEKHAR PARIDA	PARJANG /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21265/2025	RAGHUNATH MAHANTA	SOUMYA SEKHAR PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21266/2025	PARAS DHIRUBHAI JESANI	SWAYAMJIT ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21286/2025	BISWANATH SARANGIA	SUSANTA SEKHAR MOHAPATRA	ORKEL /92 /2025	AOD20220004450C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21287/2025	AMIT SINGH	SOUMYA RANJAN DAS	TANGARPALI /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21296/2025	PINTU DAS	SAROJ KUMAR PADHY	AMBABHONA /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21297/2025	ADITYA PALA	DEEPALI MAHAPATRA	PARLAKHEMUNDI /125 /2025	AOR20250000161C202500033
		VS	VS	()	

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35	D-BLAPL/21298/2025	STATE OF ODISHA ARINDAM MISTRY @ SANU VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /68 /2025 ()	
36	D-BLAPL/21299/2025	STATE OF ODISHA TAPAS RANJAN MAHARANA VS	KULDEEP MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCES, Bhubaneswar /100/2025 ()	AOR20220001736C202500145
37	D-BLAPL/21301/2025	STATE OF ODISHA AJAY PATEL VS	SAROJ KUMAR PADHY VS	// AMBABHONA /176 /2024 ()	
38	D-BLAPL/21303/2025	STATE OF ODISHA RAGHAB DIGAL VS	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500016
39	D-BLAPL/21304/2025	STATE OF ODISHA KESHABA BEHERA @ KESHABA CHANDRA BEHERA VS	SOUMYA SEKHAR PARIDA VS	//0 () //	
40	D-BLAPL/21305/2025	STATE OF ODISHA ASISH BEHERA VS	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500017
41	D-BLAPL/21306/2025	STATE OF ODISHA RAJESH BEHERA VS	DIPTI RANJAN BHOKTA VS	// NAYAKOT /3 /2023 () //	
42	D-BLAPL/21308/2025	STATE OF ODISHA CHATURBHUJA BARIK VS	DIPAK RANJAN MISHRA VS	// SATYABADI /118 /2024 () //	
43	D-BLAPL/21313/2025	STATE OF ODISHA UMA SHANKAR DIXIT @ DANDA VS	SHIVSANKAR MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /39 /2025 () //	
44	D-BLAPL/21315/2025	STATE OF ODISHA BANSHIDHAR @ BAINSHIDHAR SENAPATI VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /177 /2024 () //	
45	D-BLAPL/21325/2025	STATE OF ODISHA BINAYA KUMAR GARNAIK @ GARNAYAK VS STATE OF ODISHA(VIG.)	PARSURAM PANDA VS	// SAMBALPUR VIGILANCE /73 /2010 () //	

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46	D-BLAPL/21332/2025	MADHU MUNDA @ NEPALI VS STATE OF ODISHA	SATYABRATA DASH VS	BYREE /98 /2025 () //	
47	D-BLAPL/21335/2025	AKSHAYA BESAN @ AKSHYA KUMAR BESAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 () //	
48	D-BLAPL/21339/2025	JAYADEB BACHHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /515 /2021 () //	
49	D-BLAPL/21342/2025	SASHI DHAR CHOUHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAKHANPUR /123 /2025 () //	
50	D-BLAPL/21352/2025	KHYAMACHAND MAHAPATRA @ KSHYAMACHAND MAHANTA VS STATE OF ODISHA	SUMANTRA KUMAR SWAIN VS	INDUSTRIAL ESTATE PS /21 /2025 () //	AOR20220002820C202500006
51	D-CMAPL/28325/2025	RIDDN KARAN TIBAREWAL VS STATE OF ODISHA	ADV. VS	// () //	
52	D-CMP/28239/2025	SAMIR MUDULI VS KAPILA CHARANA MUDULI @ KAPILA MUDULI	GYANA RANJAN MAHAPATRA VS	// () //	
53	D-CMP/28297/2025	ODISHA RASTRABHASA PARISAD, PURI VS INSPECTOR GENERAL OF REGISTRATION, CTC	TRILOCHAN PANIGRAHI VS	// () //	
54	D-CMP/28310/2025	ANUPAMA SAHOO VS BHIMSEN KAR	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500180
55	D-CMP/28328/2025	JAGABANDHU PRADHAN VS PURNA CHANDRA GADTIA	RAJAT KU PANDA VS	// () //	
56	D-CMP/28334/2025	SATYABAN SAHOO VS PANKAJINI MAHANTA	SOUMYA MISHRA VS	// () //	
57	D-CMP/28337/2025	BIMALA BEHERA	PRASANTA KUMAR PANDA	//	

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		VS	VS	()	
		RAJU BEHERA		//	
58	D-CMP/28430/2025	NIMAI CHARAN BHOI	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		JAY KUMARI PADHAN		//	
59	D-CONTC/28214/2025	SUDAM GHADEI	SOUGAT DASH	//	AOD20240000012C202500143
		VS	VS	()	
		RUDRANARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE,BHUBANESWAR		//	
60	D-CONTC/28250/2025	KAILASH CHANDRA BEHERA	ADV.	//	
		VS	VS	()	
		PRATHAMESH ARVIND RAJESHIRKE,IAS		//	
61	D-CONTC/28251/2025	SUBHASHREE NAINA PRIYADARSHANI @ NAINA PRIYADARSHANI	ADV. NAINA PRIYADARSHANI GOUDA	//	
		VS	VS	()	
		BRAHHMANANDA ROUT,BEO,DARINGBADI,KANDHAMALA		//	
62	D-CONTC/28289/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		PANCHANAN NAYAK,OAS		//	
63	D-CONTC/28292/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		PANCHANAN NAYAK,OAS		//	
64	D-CONTC/28294/2025	DUSHASANA BARIK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		PANCHANAN NAYAK,OAS		//	
65	D-CONTC/28302/2025	SRIPATI CHARAN SAHOO	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
66	D-CONTC/28303/2025	PRAMOD KUMAR SAMAL	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
67	D-CONTC/28343/2025	PABANANANDA BEHERA	ADV	//	AOR20220001394C202500004
		VS	VS	()	
		SUBHAKANTA RANASINGH, ELECTRICAL INSPECTOR TO GOVT OF ODISHA		//	
68	D-CONTC/28344/2025	SANTOSH KUMAR PANDA	ADV	//	AOD20250000180C202500110
		VS	VS	()	

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69	D-CONTC/28359/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT. BALGOPAL DAS VS	BIJAYALAXMI SAHOO VS	// 0	
70	D-CONTC/28363/2025	BAL MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHORDHA UMESH KUMAR MAHAKUD VS	ADV. VS	// 0	
71	D-CONTC/28365/2025	SUBRAT KUMAR PANDA,IAS LAXMIDHAR NAIK VS	ADV. VS	// 0	
72	D-CONTC/28369/2025	SHALINI PANDIT,IAS LAXMIDHAR NAIK VS	ADV. VS	// 0	
73	D-CONTC/28372/2025	SHALINI PANDIT,IAS TAPAN KUMAR MOHANTY VS	ADV. VS	// 0	
74	D-CONTC/28382/2025	DATTATRAYA BHASAHEB SHINDE,IAS BANSIDHAR NAIK VS	PITAMBAR PANDA VS	// 0	
75	D-CONTC/28387/2025	AMRUTA SAHOO,BEO,SOHELA,BARGARH TEJRAJ PADHAN VS	DHANESWAR BEHERA VS	// 0	
76	D-CONTC/28393/2025	PRIYANKA BASU INGTY,REGIONAL DIRECTOR,STAFF SELECTION COMMISSION,KOLKATA/WEST BENGAL SAMBIT KUMAR DALEI VS	DHANESWAR BEHERA VS	// 0	
77	D-CONTC/28396/2025	PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION, BIKASH BEHERA VS	DHANESWAR BEHERA VS	// 0	
78	D-CONTC/28401/2025	PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION, RAKESH KUMAR BARIKI VS	DHANESWAR BEHERA VS	// 0	
79	D-CONTC/28414/2025	PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION, BAMAN CHARAN SWAIN VS	Subhendu Kar VS	// 0	
		DEBADUTTA PRADHAN,TAHASILDAR SADAR,CUTTACK		//	

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80	D-CONTC/28418/2025	MD.MOHINUDDIN HAROON VS BIRENDRA KARKURA,IAS	ADV. VS	// ()	
81	D-CONTC/28422/2025	ANNAPURNA MOHAPATRA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()	
82	D-CONTC/28423/2025	MANOJ KUMAR DASH VS ASWATHY S.,IAS	ADV. VS	// ()	
83	D-CONTC/28446/2025	DHIRAJ MAHANAND VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// ()	
84	D-CONTC/28449/2025	AKASH KUMAR HATI VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// ()	
85	D-CONTC/28451/2025	JYOTI PRAKASH DHAL VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// ()	
86	D-CONTC/28452/2025	RAJESH KUMAR PATRA VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// ()	
87	D-CONTC/28453/2025	ARJUN GOCHHAYAT VS MIHIR PRASAD MISHRA,PRINCIPAL,SCS AUTONOMOUS COLLEGE,PURI	ADV. VS	// ()	
88	D-CRLA/21185/2025	NARESH MIRDHA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BURLA /459 /2023 ()	AOR20220001490C202500012
89	D-CRLA/21213/2025	KISHOR BADI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADMAL /91 /2022 ()	
90	D-CRLA/21222/2025	BIJENDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /34 /2025 ()	
91	D-CRLA/21227/2025	GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHAPUR @ SANKRILION	CHANDRASEKHAR MOHAN RAO @ PULLEYA MEHARA	CHHINDAPUR @ KONDA /7 /2012	

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		VS	VS	()	
		UNION OF INDIA		//	
92	D-CRLA/21232/2025	BIJAYA KUMAR SAMAL@ BIJU @ BIJAY SAMAL	BIDESHI KUMAR GHADEI	MANGALA BAG /122 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/21285/2025	RABI @ RABI NARAYAN BHUYAN	TARA PRASAD MOHAPATRA	BAHALDA /40 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/21187/2025	TUSHAR KARUA	PARTHA SARATHI DAS	//	AOD20240000364C202500115
		VS	VS	()	
		BABITA KARUA		//	
95	D-CRLMC/21195/2025	MANAS KUMAR ROUT @ MANASHA	SATYABAN SAHOO	BONTH /109 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/21206/2025	LALU@SUDAM KANHAR	JUGALA KISHORE PANDA	MANAMUNDA /4 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/21209/2025	MEHEPARA SIDDIQUE	SRIDHAR RATH	MAHILA PS,SEC-3,ROURKELA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/21212/2025	SAHADEV KHARSEL	GOKULANANDA SAHU	PAIKMAL /140 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/21219/2025	GOUTAM SINGH @ BHALU	SAPAN KUMAR LENKA	BADACHANA /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/21225/2025	SUDIPTA KUMAR MOHANTY	SUMIT SEKHAR PATTANAİK	CRRI /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/21230/2025	TAPAN @ RASMI RANJAN SAHOO	DEBASMAN DAS	TIRTOL /283 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/21242/2025	JHARANA SAHU	JAYAKRISHNA MOHAPATRA	JEYPORE VIGILANCE /55 /2012	
		VS	VS	()	

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103	D-CRLMC/21267/2025	STATE OF ODISHA MAKHNU @ MAKHANTA JAL VS	BIDYADHAR PANDA	// BURLA /331 /2014 ()	AOR20220001945C202500037
104	D-CRLMC/21270/2025	STATE OF ODISHA JAGANNATH SARANGIA VS	SUSANTA SEKHAR MOHAPATRA	// UMERKOTE /151 /2023 ()	AOD20220004450C202500018
105	D-CRLMC/21272/2025	STATE OF ODISHA SOUMYA RANJAN BALABANTARAY VS	SK. KALIM UDDIN	// KUMBHARAPARA /157 /2023 ()	
106	D-CRLMC/21283/2025	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS	SAPAN KUMAR LENKA	// KUNDHEIGOLA /200 /2024 ()	
107	D-CRLMC/21288/2025	STATE OF ODISHA SUBHASMITA JENA VS	SAILABALA JENA	// MALGODOWN /169 /2019 ()	
108	D-CRLMC/21293/2025	STATE OF ODISHA NRUSINGHA DAS VS	BIBHUTI BHUSAN SWAIN	// / /0 ()	
109	D-CRLMC/21295/2025	STATE OF ODISHA SOUBHAGYALAXMI ACHARYA VS	MANORANJAN PADHI	// MAHILA P.S. BUXIBAZAR /34 /2025 ()	
110	D-CRLMC/21312/2025	STATE OF ODISHA PABITRA PARIDA VS	LALATENDU SAMANTARAY	// MARINE PS AT JAMBO /85 /2025 ()	
111	D-CRLMC/21314/2025	STATE OF ODISHA RABINDRA KUMAR JAISWAL VS	BAIBASWATA PANIGRAHI	// / /0 ()	
112	D-CRLMC/21320/2025	CENTRAL BUREAU OF INVESTIGATION, KHORDHA SUMON GANTAIT VS	ASHOK KUMAR SARANGI	// BIRMITRAPUR /81 /2014 ()	
113	D-CRLMC/21321/2025	STATE OF ODISHA ASHISH HOTA VS	KOUSIK ANANDA GURU	// PADAMPUR /298 /2020 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/21326/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BARI RAMCHANDRAPUR /266 /2021 () //	
115	D-CRLMC/21329/2025	RUBI NAYAK VS STATE OF ODISHA	PRABIN DAS VS	BIDANASI /87 /2025 () //	
116	D-CRLMC/21346/2025	BASANTA KU. PARIDA @ BASANTA PARIDA @ BASANTA KUMAR SAHOO VS STATE OF ODISHA	NOTAKUMAR SAHOO VS	ASKA /201 /2005 () //	
117	D-CRLMC/21348/2025	BASANTA SAMANTARAY @ BASANTA KUMAR SAMANTARAYA SAHOO VS STATE OF ODISHA	MANITAMA VS	BANAPUR P.S. /239 /2012 () //	
118	D-CRLMP/21196/2025	KRUSHANA CHANDRA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202500023
119	D-CRLMP/21253/2025	SUBBRAT PANDA VS STATE OF ODISHA	VS	//0 () //	
120	D-CRLMP/21279/2025	SAGNIKA SHATARUPA VS STATE OF ODISHA	RAJLAXMI BISWAL VS	//0 () //	
121	D-CRLREV/21224/2025	GAYADHAR SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 () //	
122	D-CRLREV/21236/2025	DAMU PUJARI VS STATE OF ODISHA	ABHAS MOHANTY VS	PAPADAHANDI /149 /2011 () //	
123	D-CRLREV/21284/2025	NAMALA VEERA @ VORA VENKATA SATYANARAYAN @ VORA VENKATACHALPALLI PADMAJA VS STATE OF ODISHA(VIG.)	SUNIL KUMAR VS	SAMBALPUR VIGILANCE /44 /2016 () //	
124	D-CRLREV/21317/2025	SADANANDA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHARATPUR PS /703 /2024 () //	AOR20220001563C202500012
125	D-CRLREV/21319/2025	RAMESH KUMAR MANDAL@RAJA MANDAL	PRAVASH CHANDRA JENA	MARINE PST TALCHUA /62 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/21323/2025	SITARAM TRIPATHY	PRAVASH CHANDRA JENA	VIGILANCE PS (BERHAMPUR) /12 /2009	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLREV/21338/2025	ASIT MANDAL @ ASIT KUMAR MANDAL	SANGRAM KESHARI ROUT	M.V.79 /44 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/21343/2025	KAMALAKANTA MISHRA	DEBASNAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/21347/2025	DEBASISH NAIK @ ASHIS NAIK @ DEBASHISH NAIK NYANANANDA PANDA		BHAWANIPATNA TOWN /296 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/21350/2025	RAJESH KISHAN	UMA SHANKAR PATEL	HEMGIR /216 /2020	AOR20220000263C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-FAO/28304/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202500313
		VS	VS	()	
		SATYANARAYAN ROUT		//	
132	D-FAO/28305/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202500323
		VS	VS	()	
		KAMALA KANTA MOHANTA		//	
133	D-FAO/28306/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500324
		VS	VS	()	
		GURU PRASAD PATI		//	
134	D-MACA/28300/2025	D.M., UNIVERSAL SOMPO GENERAL INSURANCE CO.LTD., BBSR	ADAM ANGIKHAN	//	
		VS	VS	()	
		ANJALI SAHOO		//	
135	D-MACA/28321/2025	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		SUKANTA KUMAR LENKA		//	
136	D-MACA/28323/2025	BASANTI BARIK	SOMANATH NANDA	//	
		VS	VS	()	

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137	D-MSA/28219/2025 MSA/38/2025	SHUBHRANSHU SEKHAR PANDA M/S. TRIDENT PROPERTIES PVT. LTD., BBSR VS SUBASH CHANDRA DEHURY	LALIT KUMAR MAHARANA VS	// // ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000182/2024	
138	D-MSA/28221/2025 MSA/37/2025	M/S. TRIDENT PROPERTIES PVT. LTD.,BBSR VS ABHISEK MOHANTY	LALIT KUMAR MAHARANA VS	// // ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000012/2025	
139	D-RPFAM/28367/2025	TAPAS RANJAN PANDA VS PRATIMA MOHAPATRA	KULDEEP MOHANTY VS	// // //	AOD20240000012C202500144
140	D-RSA/28216/2025	PRAHALLAD MAJHI VS AJAY KUMAR PATRA	SOUMYAKANTA MOHAPATRA VS	// // //	AOR20220002374C202500122
141	D-RSA/28326/2025	SUPRAVA DORA VS SULOCHANA HAZARI	GAJENDRANATH ROUT VS	// // //	
142	D-RSA/28347/2025	BAIKUNTHA NATH SAHU VS BIKRAM NAYAK	AKSHYANGSHU SEKHAR NANDY VS	// // //	
143	D-RSA/28398/2025	PADMALOCHAN KARALI VS DUSMANTA MOHANANDIA	SUKANTA KUMAR NAYAK VS	// // //	
144	D-TRP(C)/28432/2025	DEBASREETA DASH VS RUDRA PRASAD RATH	AMITAV TRIPATHY VS	// // //	
145	D-TRPCRL/21294/2025	MANASMITA DAS VS PURNA CHANDRA DAS	SANKARACHARYA CHOUDHURY VS	CAPITAL P.S. /96 /2024 // //	
146	D-WA/28307/2025	STATE OF ODISHA VS TARASHANKAR MOHAPATRA	SANJIB KUMAR SWAIN,A.G.A VS	// // //	LOD20240000172C202500314
147	D-WA/28308/2025	STATE OF ODISHA VS RAJENDRA KUMAR GOUDA	AISHWARYA DASH,A.S.C VS	// // //	LOD20240000200C202500325

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148	D-WA/28309/2025	STATE OF ODISHA VS NALINEE PRAVA PRADHAN	AISHWARYA DASH,A.S.C VS MANOJA KUMAR KHUNTIA	// () //	LOD20240000200C202500326
149	D-WA/28356/2025	JITENDRA PRASAD SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS SAROJ KUMAR JEE,A.G.A	// () //	LOD20240000194C202500324
150	D-WA/28374/2025	STATE OF ODISHA VS AKBAR ALI SAHA	SAROJ KUMAR JEE,A.G.A VS DURGA PRASAD PATTNAIK(C.G.C)	// () //	
151	D-WA/28384/2025	UNION OF INDIA VS SUSHANT KUMAR	DURGA PRASAD PATTNAIK(C.G.C) VS SAMEER KUMAR DAS	// () //	
152	D-WA/28420/2025	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS DIBYARANJAN BEHERA	// () //	
153	D-WP(C)/28213/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS ASIT KUMAR OTTA	// () //	AOR20230000623C202500027
154	D-WP(C)/28215/2025	ABINASH SAMANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS MANOJA KUMAR KHUNTIA	// () //	
155	D-WP(C)/28217/2025 WP(C)/19625/2025	SHIPU NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS ADYASIDHI MISHRA	// () //	
156	D-WP(C)/28218/2025 WP(C)/19637/2025	MAA SANTOSHI WSHG, PURI VS STATE OF ODISHA	ADYASIDHI MISHRA VS PRASANTA KUMAR SATAPATHY	// () //	
157	D-WP(C)/28220/2025	SUKANTI BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS PRASANTA KUMAR SATAPATHY	// () //	
158	D-WP(C)/28222/2025	DINESH BHOI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS PRASANTA KUMAR SATAPATHY	// () //	
159	D-WP(C)/28223/2025	SEEMA CHHACHHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS PRASANTA KUMAR SATAPATHY	// () //	

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		VS	VS	0	
160	D-WP(C)/28224/2025	STATE OF ODISHA SMITA RAXA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
161	D-WP(C)/28225/2025	STATE OF ODISHA PREM SAGAR SAY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
162	D-WP(C)/28226/2025	STATE OF ODISHA DIPTI NAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
163	D-WP(C)/28227/2025	STATE OF ODISHA SURAT KAUDI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
164	D-WP(C)/28228/2025	STATE OF ODISHA ABHISHEK PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
165	D-WP(C)/28229/2025	STATE OF ODISHA PUSPA BHURASAGAR	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
166	D-WP(C)/28230/2025	STATE OF ODISHA BINA CHHACHHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
167	D-WP(C)/28231/2025	STATE OF ODISHA DIBYARANI PADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
168	D-WP(C)/28232/2025	STATE OF ODISHA BISHNU NATH RAJA PERUA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
169	D-WP(C)/28233/2025	STATE OF ODISHA PRALLAB KUMAR MOHANTY	SANGRAM KESHARI BURMA	//	
		VS	VS	0	
		CHIEF COMMISSIONER GST, BANIYAKARA BHAWAN, CUTTACK		//	
170	D-WP(C)/28234/2025	SASEE BHOOSAN PATTNAYAK	BISWAJIT SAHOO	//	
		VS	VS	0	

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171	D-WP(C)/28235/2025	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SATYABAN SAHOO VS	// // 0	
172	D-WP(C)/28236/2025	PRINCIPAL SECY, COMMERACE AND TRANSPORT DEPT., GOVT OF ODISHA,BBSR ANJANA XESS VS	ASHIS KUMAR MISHRA VS	// // 0	
173	D-WP(C)/28237/2025	STATE OF ODISHA SUPRITI MOHANTY VS	PRABHAS CHANDRA PANDA VS	// // 0	
174	D-WP(C)/28238/2025 WP(C)/19581/2025	STATE OF ODISHA SABITA MAJHI VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
175	D-WP(C)/28240/2025 WP(C)/19645/2025	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
176	D-WP(C)/28241/2025 WP(C)/19648/2025	CHAIRMAN S.T.A., CUTTACK BHARAT CHANDRA MALLICK VS	BRAJA MOHAN SARANGI VS	// // 0	
177	D-WP(C)/28242/2025 WP(C)/19659/2025	BRANCH MANAGER STATE BANK OF INDIA, KHURDA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
178	D-WP(C)/28243/2025 WP(C)/19657/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
179	D-WP(C)/28244/2025 WP(C)/19661/2025	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
180	D-WP(C)/28245/2025 WP(C)/19665/2025	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
181	D-WP(C)/28246/2025	CHAIRMAN S.T.A. CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	

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182	D-WP(C)/28247/2025	ABHISEK PANI VS CHAIRMAN S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
183	D-WP(C)/28248/2025	DAMODAR SAHU VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //	
184	D-WP(C)/28249/2025	ABHISEK PANI VS CHAIRMAN S.T.A. CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
185	D-WP(C)/28252/2025	SALILA BIHARI DAS VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
186	D-WP(C)/28253/2025	ABHISEK PANI VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
187	D-WP(C)/28254/2025 WP(C)/19650/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //	AOD20250000163C202500003
188	D-WP(C)/28255/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/28256/2025	DEVADUTTA KATA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
190	D-WP(C)/28257/2025	BHAGABAN NAIK VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
191	D-WP(C)/28258/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
192	D-WP(C)/28259/2025 WP(C)/19675/2025	ANARGHA BIHARI SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
193	D-WP(C)/28260/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	

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		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
194	D-WP(C)/28261/2025	ARUN KUMAR PATTANAİK	KUNAL KUMAR SWAIN	//	
	WP(C)/19676/2025	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/28262/2025	MUTTA SANKAR SRINIVAS	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/28263/2025	RAMESH CHANDRA NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/28264/2025	DASARATHI SWAIN	SMITA RANJAN PATNAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/28265/2025	SOUBHAGINI RATH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/28266/2025	ASHOK KUMAR SWAIN	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/28267/2025	LAXMAN PARIDA	SMITA RANJAN PATNAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/28268/2025	SUSHANT KUMAR SRICHANDAN	JYOTI RANJAN KHUNTIA	//	
	WP(C)/19678/2025	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/28269/2025	RANJAN PARIDA	SMITA RANJAN PATNAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/28270/2025	SIBA KUMAR PARIDA	SMITA RANJAN PATNAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/28271/2025	HALU BEHERA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	

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205	D-WP(C)/28272/2025	STATE OF ODISHA BABINA PAIKRAY VS	SMITA RANJAN PATNAIK VS	// // 0	
206	D-WP(C)/28273/2025	STATE OF ODISHA PREMANANDA PARIDA VS	SMITA RANJAN PATNAIK VS	// // 0	
207	D-WP(C)/28274/2025	STATE OF ODISHA PRADOSH KUMAR PATTANAIAK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
208	D-WP(C)/28275/2025	STATE OF ODISHA SARAT SWAIN VS	SMITA RANJAN PATNAIK VS	// // 0	
209	D-WP(C)/28276/2025	STATE OF ODISHA ARJOON DEHURY @ SAHOO VS	SMITA RANJAN PATNAIK VS	// // 0	
210	D-WP(C)/28277/2025	STATE OF ODISHA SUBODHA KUMAR ROUSTRAY VS	JYOTI RANJAN KHUNTIA VS	// // 0	
211	D-WP(C)/28278/2025	STATE OF ODISHA PABITRA NAIK VS	SMITA RANJAN PATNAIK VS	// // 0	
212	D-WP(C)/28279/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // 0	
213	D-WP(C)/28280/2025	STATE OF ODISHA RAMESH SWAIN VS	SMITA RANJAN PATNAIK VS	// // 0	
214	D-WP(C)/28281/2025	STATE OF ODISHA SUKANTA DEHURY VS	SMITA RANJAN PATNAIK VS	// // 0	
215	D-WP(C)/28282/2025	STATE OF ODISHA KAMAL PARIDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// // 0 //	

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216	D-WP(C)/28283/2025	BALABHADRA MISHRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
217	D-WP(C)/28284/2025	DEBENDRA PARIDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
218	D-WP(C)/28285/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
219	D-WP(C)/28286/2025	GHANASHYAM DANDASENA @ GHANA DANDASENA VS COLLECTOR, KALAHANDI	SUDHARTHA DAS VS	// 0 //	
220	D-WP(C)/28287/2025	PRAVAT KUMAR SAHOO VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	TUSHAR KANTI SATAPATHY VS	// 0 //	AOD20240000796C202500030
221	D-WP(C)/28288/2025	PRAVANJAN PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
222	D-WP(C)/28290/2025	JAYASHREE MOHANTY VS DISTRICT SUB-REGISTRAR, JAJPUR	MAMATA MISHRA VS	// 0 //	
223	D-WP(C)/28291/2025	PRAKASH KUMAR PATI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
224	D-WP(C)/28293/2025	SASHIKANTA PANIGRAHI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
225	D-WP(C)/28295/2025	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
226	D-WP(C)/28296/2025	LAXMI NANDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
227	D-WP(C)/28298/2025	SUSHMITA PANDA	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/28299/2025	DASHARATH MAHANTA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/28301/2025	ABDUL HAMID	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/28311/2025	KRUSHNA CHANDRA PRADHAN	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/28312/2025	GHANASHYAM DANDASENA @ GHANA DANDASENA	SIDDHARTHA DAS	//	
		VS	VS	0	
		COLLECTOR, KLAHANDI		//	
232	D-WP(C)/28313/2025	ASHA RANI JENA	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202500011
		VS	VS	0	
		THE BRANCH MANAGER, CANARA BANK		//	
233	D-WP(C)/28314/2025	SHISHIRA PARIDA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500179
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/28315/2025	NIMAI CHARAN SAHU	DEVRAJ SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/28316/2025	PURNA PRADEEP MUDULI	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/28317/2025	PANCHU BEHERA	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/28318/2025	DR.SHAIKH NAIMUDDIN	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/28319/2025	CHANDRAMANI BEHERA	SANJIB MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/28320/2025	STATE OF ODISHA M/S P.R. INDUSTRIES , KORAPUT VS	KAJAL SAHOO VS	// // 0	
240	D-WP(C)/28322/2025	ASST COMMISSIONER OF STATE TAX, KORAPUT CIRCLE, KORAPUT RAMAMANI BIT VS	BHUBANESWAR DASH VS	// // 0	
241	D-WP(C)/28324/2025	EXECUTIVE ENGINEER (TPCODL) CUTTACK SISIR KANTA SARANGI VS	SANGRAM JENA VS	// // 0	
242	D-WP(C)/28327/2025	STATE OF ODISHA SHANTILATA JENA VS	PRAFULLA CHANDRA DAS VS	// // 0	
243	D-WP(C)/28329/2025	STATE OF ODISHA KHETRAMOHAN GIRI VS	SIDHARTHA MISHRA VS	// // 0	
244	D-WP(C)/28330/2025	STATE OF ODISHA AMIT KUMAR TRIPATHY VS	RAMDAS ACHARY VS	// // 0	
245	D-WP(C)/28331/2025	STATE OF ODISHA DEEPAK JOSHI VS	SRINIBASH SATAPATHY VS	// // 0	
246	D-WP(C)/28332/2025	THE STATE OF ORISSA DEBASISH NAYAK VS	BISWABIHARI MOHANTY VS	// // 0	
247	D-WP(C)/28333/2025	STATE OF ODISHA BANCHANIDHI PRADHAN VS	MUKESH PANDA VS	// // 0	
248	D-WP(C)/28335/2025	UNION OF INDIA BASANTI DEHURI VS	ARUN KUMAR DAS VS	// // 0	
249	D-WP(C)/28336/2025	STATE OF ODISHA PRIYANKA SWAIN VS	RAMDAS ACHARY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/28338/2025	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //	
251	D-WP(C)/28339/2025	MANASMITA DAS VS SHIVAM RAJ	SANKARACHARYA CHOUDHURY VS	// 0 //	
252	D-WP(C)/28340/2025	M/S CHANDAN ENTERPRISES VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500021
253	D-WP(C)/28341/2025	SONALI SARANGI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
254	D-WP(C)/28342/2025	M/S. PRAMILA TRANSFORMER, BALASORE VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
255	D-WP(C)/28345/2025	SK ZAKIR VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
256	D-WP(C)/28346/2025	JUGAL KISHORE MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
257	D-WP(C)/28348/2025	PAWAN KUMAR SUNDARKA VS BRANCH MANAGER, HDFC BANK LTD, CUTTACK	DURGA PRASANNA MISHRA VS	// 0 //	
258	D-WP(C)/28349/2025	BINDU DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
259	D-WP(C)/28350/2025	PRASAD MANDINGA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
260	D-WP(C)/28351/2025	RAJESHA KUMAR NAIK VS OPSC, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //	
261	D-WP(C)/28352/2025	SHEIKH SARFARAJ MOHAMMAD	ASHOK KUMAR ROUT	//	AOD20220003081C202500022

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/28353/2025	PATITENDU MISHRA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/28354/2025	AHALYA MALLICK	BITAS KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/28355/2025	AMIYA KUMAR MAHALIK	SAROJ KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/28357/2025	SRIBASSA NAIK	RAJAT KUMAR PANDA	//	
		VS	VS	0	
		COLLECTOR CUM D.M.SUNDERGARH		//	
266	D-WP(C)/28358/2025	KALPANA SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/28360/2025	RAMACHANDRA BASTIA	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/28361/2025	BIPIN CHANDRA NANDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/28362/2025	SUBHASHMITA SAHOO	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/28364/2025	KUMUDA CHANDRA MAJHI	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/28366/2025	DR. BIKASH DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500070
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/28368/2025	JAGABANDHU GARNAIK	NIRANJAN NAYAK	//	
		VS	VS	0	

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273	D-WP(C)/28370/2025	STATE OF ODISHA MOHAMMAD SADIQUE HUSSAIN VS	MANOJ KUMAR PANDA VS	// // 0	
274	D-WP(C)/28371/2025	STATE OF ODISHA SACHIDANANDA BEHERA VS	BIJAYLAXMI SAHOO VS	// // 0	
275	D-WP(C)/28373/2025	STATE OF ODISHA KABI ROUT VS	NIRANJAN NAYAK VS	// // 0	
276	D-WP(C)/28375/2025	STATE OF ODISHA RABI CHARAN MISHRA VS	GOURI MOHAN RATH VS	// // 0	
277	D-WP(C)/28376/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	BEDA PRAKASH PANDA VS	// // 0	
278	D-WP(C)/28377/2025	STATE OF ODISHA JAGANNATH MOHAPATRA VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// // 0	
279	D-WP(C)/28378/2025	PRADEEP KISAN VS	BYOMOKESH SAHOO VS	// // 0	
280	D-WP(C)/28379/2025	STATE OF ODISHA MANORAMA SARANGI VS UNION OF INDIA	ABHAYA KUMAR SHARMA VS	// // 0	AOR20220004106C202500126
281	D-WP(C)/28380/2025	BASANTI DEHURI VS	ARUN KUMAR DAS VS	// // 0	
282	D-WP(C)/28381/2025	STATE OF ODISHA MOHINI AGARWALA VS	KOUSIK ANANDA GURU VS	// // 0	
283	D-WP(C)/28383/2025	STATE OF ODISHA RESHMA KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// // 0	

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284	D-WP(C)/28385/2025	PURNAMI CHHATRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
285	D-WP(C)/28386/2025	NARAYAN DHIR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
286	D-WP(C)/28388/2025	PSK INFRASTRUCTURES AND PROJECTS PRIVATE LIMITED VS STATE OF ODISHA	ABHINAV ROY VS	// 0 //	AOR20220001462C202500083
287	D-WP(C)/28389/2025	JAYANTI PRUSTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
288	D-WP(C)/28390/2025	SARAT MOHANTY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	AOR20250000149C202500020
289	D-WP(C)/28391/2025	CHAITANYA CHARAN BEHERA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
290	D-WP(C)/28392/2025	NITYANANDA SAMAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
291	D-WP(C)/28394/2025	MD.AZAD KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
292	D-WP(C)/28395/2025	SUSMITA NAIK VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION	RABINDRA NATH PANDA VS	// 0 //	
293	D-WP(C)/28397/2025	SAILENDRA SARKAR VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
294	D-WP(C)/28399/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
295	D-WP(C)/28400/2025	SUMANTA KUMAR SWAIN	AVIJIT PATNAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/28402/2025	M/S SURBURBAN INDUSTRIES (P) LTD., BBSR	AJIT KUMAR ROY	//	
		VS	VS	0	
		CT AND GST OFFICER, BBSR - III CIRCLE		//	
297	D-WP(C)/28403/2025	JAYANTI PANDA	AVIJIT PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/28404/2025	MAHARSHI DAYANANDA SERVICE MISSION, DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/28405/2025	ANJALI BAG	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/28406/2025	SARASWATI ACHARYA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/28407/2025	MANORANJAN MOHANTY	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/28408/2025	ASWIN KUMAR DAS	SOMANATH MISHRA	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA, DISTRIBUTION LTD., BALASORE		//	
303	D-WP(C)/28409/2025	SANTILATA SETHI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/28410/2025	SARBAJIT MUND	SUKANTA KUMAR DALAI	//	AOD20240000306C202500077
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/28411/2025	RINA MISHRA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/28412/2025	PANKAJINI BEHERA	ABHILASH MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/28413/2025	R.P.F.COMMISSIONER, BBSR SARBAJIT MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	AOD20240000306C202500078
308	D-WP(C)/28415/2025	M/S. GOLDEN LAND DEVELOPERS LTD, NEW DELHI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
309	D-WP(C)/28416/2025	PATI SINGH @ RAM PATI SINGH VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
310	D-WP(C)/28417/2025	M/S. BARSHA VISION CABLE NETWORK, JAIPUR VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	GOURI MOHAN RATH VS	// 0 //	
311	D-WP(C)/28419/2025	DUSHASAN DAS VS UNION OF INDIA	SATYA NARAYAN BHARAMAR RAY VS	// 0 //	
312	D-WP(C)/28421/2025	SIBA PRASAD MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
313	D-WP(C)/28424/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
314	D-WP(C)/28425/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
315	D-WP(C)/28426/2025	ZEE ENTERTAINMENT ENTERPRISES LTD., MUMBAI VS ANUKUL CHANDRA ROUT	SATYA SMRUTI MOHANTY VS	// 0 //	
316	D-WP(C)/28427/2025	SUBASINI ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
317	D-WP(C)/28428/2025	BEDABYAS PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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318	D-WP(C)/28429/2025	SUBHRANSU KUMAR PANDA VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //	
319	D-WP(C)/28431/2025	KALPANA SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
320	D-WP(C)/28433/2025	DAMAYANTI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
321	D-WP(C)/28434/2025	MAMATA SAHU VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //	
322	D-WP(C)/28435/2025	BINODINI HARICHANDAN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
323	D-WP(C)/28436/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
324	D-WP(C)/28437/2025	PRAKASH CHANDRA LENKA VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	MANOJ KUMAR PANDA VS	// 0 //	
325	D-WP(C)/28438/2025	SANGRAM KESHARI JENA VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //	
326	D-WP(C)/28439/2025	RABI DEHURI VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //	
327	D-WP(C)/28440/2025	JYOTSHNA RANI BARIK VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //	
328	D-WP(C)/28441/2025	CHANDRA SEKHAR BHOLE VS STATE OF ODISHA	SIBARANJAN POLAI VS	// 0 //	
329	D-WP(C)/28442/2025	EASTERN MEDIA LTD., KHURDA	BRAJA MOHAN SARANGI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/28443/2025	RATIKANTA SENAPATI	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		R.T.O.BARBIL		//	
331	D-WP(C)/28444/2025	BHAGABAT SAHOO	LAKSHMAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/28445/2025	ASHOK KUMAR NAIK	NIRANJAN BISWAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
333	D-WP(C)/28447/2025	MIRZA SYED BAIG	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		R.T.O., BALESWAR		//	
334	D-WP(C)/28448/2025	KISHORE SAHU	LAKSHMAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/28450/2025	SUBASINI SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/28454/2025	SRI JAGANNATH RICE MILL, JAGATSINGHPUR	PRASANT KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/28455/2025	SARBAJIT MUND	SUKANTA KUMAR DALAI	//	AOD20240000306C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/28456/2025	SARBAJIT MUND	SUKANTA KUMAR DALAI	//	AOD20240000306C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/28457/2025	LALIT KUMAR DASH	ASHWARIYA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/21186/2025	RINTU ROUT @ RANJAN KUMAR RAUT	BISWAJIT SAHOO	NUAGAON /140 /2024	
		VS	VS	()	

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341	D-ABLAPL/21189/2025 ABLAPL/8318/2025	STATE OF ODISHA BIKASH MALLIK @ BIKASH MALLICK VS STATE OF ODISHA	SATYABAN SAHOO VS	// SUKINDA /131 /2025 ()	
342	D-ABLAPL/21193/2025	SASHI BHUSAN SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// PANIKOILI /399 /2023 ()	AOR20220001665C202500071
343	D-ABLAPL/21194/2025	SK DILDAR MAHAMMAD @ DILU VS STATE OF ODISHA	ANITA SAHOO VS	// REMUNA /120 /2025 ()	
344	D-ABLAPL/21197/2025	JIKIRIA KHAN VS UNION OF INDIA (E.CO.RLY)	AJIT KUMAR SAHOO VS	// / 0 ()	
345	D-ABLAPL/21198/2025	NILAMANI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// BRAMHA BARADA /41 /2025 ()	
346	D-ABLAPL/21199/2025	PRIYADARSINI SAHU VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /437 /2025 ()	AOD20240000806C202500037
347	D-ABLAPL/21200/2025	NILAMANI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// BRAMHA BARADA /173 /2024 ()	
348	D-ABLAPL/21201/2025	SUKANTI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// BRAMHA BARADA /176 /2024 ()	
349	D-ABLAPL/21203/2025	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	SK. ZAFARULLA VS	// BARANGA /345 /2025 ()	
350	D-ABLAPL/21204/2025	PREMLAL PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// JHARBANDH /109 /2024 ()	
351	D-ABLAPL/21207/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KHUNTUNI /132 /2025 ()	AOR20220003722C202500119

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352	D-ABLAPL/21216/2025	PINTU SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /177 /2025 () //	
353	D-ABLAPL/21217/2025	DALIMBA ROUT VS STATE OF ODISHA	JAGABANDHU SAHU VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	AOR20220001487C202500038
354	D-ABLAPL/21218/2025	PRASANNA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	CHANDAKA P.S. /362 /2024 () //	
355	D-ABLAPL/21226/2025	JYOTI PRAKASH JENA @ BANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /101 /2023 () //	
356	D-ABLAPL/21229/2025	ABHIJIT LIMA @ ABHIJIT LIMMA VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	ADVA /32 /2024 () //	
357	D-ABLAPL/21231/2025	JAYANTA DHADA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /527 /2025 () //	
358	D-ABLAPL/21239/2025	SANTU GOND @ SANTURAM GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /139 /2025 () //	
359	D-ABLAPL/21240/2025	LIPU BEJA @ OM BEJA VS STATE OF ODISHA	RAJ KUMAR ROUT VS	PURI TOWN /56 /2025 () //	
360	D-ABLAPL/21241/2025	KANHU @ KANHA BARIK VS STATE OF ODISHA	SANJIT MISHRA VS	BALANGA /101 /2025 () //	
361	D-ABLAPL/21243/2025	SUVENDU KUMAR SETHI VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //	
362	D-ABLAPL/21244/2025	GOPAL BADAIAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /132 /2025 () //	
363	D-ABLAPL/21245/2025	AMULYA HOTA	AMULYA RATNA PANDA	PANIKOILI /205 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21246/2025	SK. AJAD @ SHAIKH AJAD @ RANI	AMULYA RATNA PANDA	MARINE PS AT BALARAMGADI /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21247/2025	AKASH PRUSTY	SAROJ KUMAR DASH	HINDOL /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21249/2025	ROJALINI BEHERA @ ROSY	RAKESH BEHERA	TALCHER TOWN /550 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21250/2025	BABULI @ BABU NAYAK	ARUPANANDA GOSWAMY	BASELI SAHI PS /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21251/2025	KALUCHARAN PRADHAN	SURYAKANTA JENA	SATYABADI /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21254/2025	RAMACHANDRA SAHOO @ SAHU	BHABANI SHANKAR DASPARIDA	SORO /88 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21257/2025	ANANTA KUMAR BEHERA	SAROJ KUMAR PADHI	PIPLI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/21258/2025	RACHITA PANDA	RAJ KISHOR SWAIN	PURIGHAT /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/21259/2025	GOPINATH SWAIN	RAJAT KUMAR PANDA	JAJPUR TOWN /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/21260/2025	SANJAY KUMAR PANDA	SUKANTA KUMAR SAHU	UDALA /237 /2023	AOR20230001137C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/21264/2025	LAXMI PRIYA JENA	PRAVASHA PUJAREE PARIDA	BADAGODA P.S. /203 /2025	
		VS	VS	()	

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375	D-ABLAPL/21268/2025	STATE OF ODISHA GULAPSHA BEGUM VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP LOCK /206 /2025 ()	AOR20220001558C202500140
376	D-ABLAPL/21269/2025	STATE OF ODISHA TOPHAN BEHERA @ SETHY VS	ASHOK DAS VS	// HINJILI /492 /2025 ()	
377	D-ABLAPL/21271/2025	STATE OF ODISHA ALOK KUMAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /196 /2025 ()	
378	D-ABLAPL/21273/2025	STATE OF ODISHA SUKANTI SAHOO VS	RANJIT MOHANTY VS	// BRAMHA BARADA /244 /2024 ()	
379	D-ABLAPL/21274/2025	STATE OF ODISHA ASISH KUMAR BEHERA @ JITU VS	SURYA NARAYAN MISHRA VS	// KANAS /137 /2025 ()	
380	D-ABLAPL/21275/2025	STATE OF ODISHA MANAS KUMAR PANDA VS	JAGABANDHU SAHU VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()	AOR20220001487C202500039
381	D-ABLAPL/21276/2025	STATE OF ODISHA BATI SARANGIA VS	SUSANTA SEKHAR MOHAPATRA VS	// MALKANGIRI /161 /2025 ()	AOD20220004450C202500016
382	D-ABLAPL/21277/2025	STATE OF ODISHA MANOJ KUMAR MUNDA VS	CHANDAN SAMANTARAY VS	// DAMANJODI /109 /2024 ()	
383	D-ABLAPL/21278/2025	STATE OF ODISHA MD. KHUDA BOX VS	BIKRAM RATH VS	// HINDOL /173 /2024 ()	
384	D-ABLAPL/21280/2025	STATE OF ODISHA ASISH KUMAR NAIK VS	SAPAN KUMAR LENKA VS	// KUNDHEIGOLA /201 /2024 ()	
385	D-ABLAPL/21281/2025	STATE OF ODISHA ASISH KUMAR NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// KUNDHEIGOLA /200 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21282/2025	ABHAYA KUMAR BEHERA @ ABHYA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NAYAPALLI P.S. /219 /2025 () //	
387	D-ABLAPL/21289/2025	KAMAL KUMAR SHA VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /189 /2025 () //	
388	D-ABLAPL/21290/2025	ARUN PRAKASH TETE VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //	AOR20220001657C202500074
389	D-ABLAPL/21291/2025 ABLAPL/8320/2025	ABHISHEK ROUT VS STATE OF ODISHA	ANURAG PATI VS	BHARATPUR PS /336 /2025 () //	
390	D-ABLAPL/21292/2025	ARABIND BISWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	PATTAMUNDAI RURAL PS /237 /2025 () //	
391	D-ABLAPL/21300/2025	ROUSHAN KUMAR VS STATE OF ODISHA(GRPS)	SANJAY KUMAR DAS VS	G.R.P.S. /105 /2025 () //	
392	D-ABLAPL/21302/2025	DR. RASMIKANTA PATRA @ RASMIKANTA PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /135 /2025 () //	
393	D-ABLAPL/21307/2025	ABHISHEK RAUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
394	D-ABLAPL/21309/2025	SIBAPRASAD DEHURIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /207 /2024 () //	
395	D-ABLAPL/21310/2025	SUDHIRA KUMAR JHANKAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /170 /2025 () //	
396	D-ABLAPL/21311/2025	BISWAJIT BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	KUDANAGARI /200 /2025 () //	
397	D-ABLAPL/21316/2025	TRIPURARI SAHOO	PRAVASH CHANDRA JENA	COLLIERY /125 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/21318/2025	SADA BAG	AKSHAYA KUMAR SAHOO	KHARIAR /301 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/21322/2025	SUNIL PANDIA	JYOTIRMAYA SAHOO	KHURDA MODEL /524 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/21324/2025	UMAKANTA SAHU	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/21327/2025	BALARAM SETHY @ BALIA @ BALIA SETHI	JYOTIRMAYA SAHOO	K.NUAGAON /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/21328/2025	SUDHAKAR SWAIN	JYOTIRMAYA SAHOO	BANAPUR P.S. /243 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/21330/2025	SANTUNU SAHU @ SANTANU SAHU	SUJIT KUMAR PATTNAIK	ASKA /717 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/21331/2025	PRADEEP JENA	SATYABRATA DASH	BADACHANA /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/21333/2025	MURALIDHAR JENA	JYOTIRMAYA SAHOO	BUGUDA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/21334/2025	LADU BISOYI @ LADU KISHOR BISOYI	JYOTIRMAYA SAHOO	BUGUDA /389 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/21336/2025	ARJUN MAHANANDIA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/21337/2025	ARJUN CHARAN SAHOO	JYOTIRMAYA SAHOO	DHUSURI /323 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/21340/2025	STATE OF ODISHA SUMAN SARITA JENA VS	DEVASHIS PANDA VS	// TITILAGARH /39 /2025 ()	
410	D-ABLAPL/21341/2025	STATE OF ODISHA PRAGYAN PARAMITA DAS VS	DEVASHIS PANDA VS	// G.R.P.S. (TITILAGARH) /39 /2025 ()	
411	D-ABLAPL/21344/2025	STATE OF ODISHA TRUPTI DAS VS	DEVASHIS PANDA VS	// G.R.P.S. (TITILAGARH) /39 /2025 ()	
412	D-ABLAPL/21345/2025	STATE OF ODISHA ASISH PATNAIK @ ASISH PATTANAYAK VS	DEEPAK PANDA VS	// BAIDYANATHPUR /342 /2025 ()	
413	D-ABLAPL/21349/2025	STATE OF ODISHA DHIRA MALIK @ MUTRA MALLIK VS	RAJENDRA NARAYAN ROUT VS	// KUAKHIA /229 /2025 ()	AOR20220001558C202500141
414	D-ABLAPL/21351/2025	STATE OF ODISHA RITESH KUMAR NAYAK VS	GHANASHYAM MUDULI VS	// BALIANTA P.S. /82 /2025 ()	AOR20220002820C202500007
		STATE OF ODISHA		//	

58	D-ABLAPL/18352/2025 ABLAPL/7364/2025	MUKTAR ALLI MP		1337/2025
59	D-ABLAPL/8446/2025 ABLAPL/3209/2025	SONU @ SONU TAKIRI @ NIRMAL TAKRI MP		1338/2025
60	D-ABLAPL/16641/2025 ABLAPL/6747/2025	BIMAL PRASAD BEHERA MP	PARTH AGARWAL	1339/2025
61	D-ABLAPL/6219/2025 ABLAPL/2340/2025	BISWARANJAN ACHARYA MP		1340/2025
62	D-ABLAPL/17301/2025 ABLAPL/7012/2025	DEBENDRA BEHERA MP		1341/2025
63	D-ABLAPL/9611/2025 ABLAPL/3714/2025	PINTU KALTA MP		1342/2025
64	D-ABLAPL/15515/2025 ABLAPL/6728/2025	SANJAY KUMAR ROUT MP		1343/2025
65	D-ABLAPL/9486/2025 ABLAPL/3783/2025	KRUSHNA PRADHAN MP		1344/2025
66	D-ABLAPL/17079/2025 ABLAPL/7168/2025	BABU @ SUBRAT BARIK MP	ASIT KUMAR OTTA	1345/2025
67	D-MACA/25774/2025 MACA/ /	R.M., M/S. NEW INDIA ASSURANCE CO.LTD MP	SUDEEP KUMAR SARANGI	1837/2025
68	D-MACA/28300/2025 MACA/ /	D.M., UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD MP	RANVEER KUMAR ANANGUL	1838/2025
69	D-MACA/28323/2025 MACA/ /	BASANTI BARIK MP	SOMANATH NANDA	1839/2025
70	D-MACA/28321/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	1840/2025
71	D-MACA/28321/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	1841/2025
72	D-MACA/24739/2025 MACA/ /	MANAGER, ODISHA LEGAL HUB, NATIONAL MP	PARAMSRANKHA TRIPATHY	1842/2025
73	D-CRLMC/21187/2025 CRLMC/ /	TUSHAR KARUA MP	PARTHA SARATHI DAS	1842/2025
74	D-CRLMC/21195/2025 CRLMC/ /	MANAS KUMAR ROUT @ MANASHA MP	SATYABAN SAHOO	1843/2025
75	D-MACA/26122/2025 MACA/ /	D.M.,M/S. NATIONAL INSURANCE CO. LTD MP	PARAMSRANKHA TRIPATHY	1843/2025
76	D-CRLMC/25972/2024 CRLMC/3375/2024	M/S SUSTAINABLE OUTREACH AND UNIVERSAL LEADERSHIP LTD., (SOUL), MP	BBSR	1844/2025
77	D-MACA/24761/2025 MACA/ /	MANAGER, ODISHA LEGAL HUB, NATIONAL MP	PARAMSRANKHA TRIPATHY	1844/2025
78	D-CRLMC/21209/2025 CRLMC/ /	MEHEPARA SIDDIQUE MP	SRIDHAR RATH	1845/2025
79	D-CRLMC/29379/2024 CRLMC/3770/2024	SK.REZWAN ALLI MP	BHARAT JALLI	1846/2025
80	D-CRLMC/21225/2025 CRLMC/ /	SUDIPTA KUMAR MOHANTY MP	SUMIT SEKHAR PATTANAİK	1847/2025
81	D-CRLMC/21230/2025 CRLMC/ /	TAPAN @ RASMI RANJAN SAHOO MP	DEBANAN DAS	1848/2025
82	D-CRLMC/21242/2025 CRLMC/ /	JHARANA SAHU MP	JAYAKRISHNA MOHAPATRA	1849/2025
83	D-CRLMC/20958/2025 CRLMC/2574/2025	PADMANABHAN PILLAI MP	JAYDEEP PAL	1850/2025
84	D-CRLMC/37624/2024 CRLMC/4826/2024	SARBESWAR PRADHAN @ TAPU MP		1851/2025
85	D-CRLMC/21295/2025 CRLMC/ /	SOUBHAGYALAXMI ACHARYA MP	MANORANJAN PADHI	1852/2025
86	D-CRLMC/20674/2025 CRLMC/ /	RANAJIT BHATACHARYA MP	SASWATA PATNAİK	1853/2025
87	D-CRLMC/21312/2025 CRLMC/ /	PABITRA PARIDA MP	LALATENDU SAMANTARAY	1854/2025
88	D-CRLMC/21321/2025 CRLMC/ /	ASHISH HOTA MP	KOUSİK ANANDA GURU	1855/2025
89	D-CRLMC/21326/2025	RANJAN KUMAR SAHOO	SANDEEP RAJ PANDA	

	CRLMC/ /	MP		1856/2025
90	D-CRLMC/21329/2025	RUBI NAYAK	PRABIN DAS	
	CRLMC/ /	MP		1857/2025
91	D-CRLA/21185/2025	NARESH MIRDHA	DEEPAK KUMAR PANI	
	CRLA/ /	MP		1898/2025
92	D-CRLA/21185/2025	NARESH MIRDHA	DEEPAK KUMAR PANI	
	CRLA/ /	MP		1899/2025
93	D-CRLA/21213/2025	KISHOR BADI	BIRAJA PRASANNA DAS	
	CRLA/ /	MP		1900/2025
94	D-CRLA/21213/2025	KISHOR BADI	BIRAJA PRASANNA DAS	
	CRLA/ /	MP		1901/2025
95	D-CRLA/21232/2025	BIJAYA KUMAR SAMAL@ BIJU @ BIJAY SAMAL	SANTOSH KUMAR GHADEI	
	CRLA/ /	MP		1902/2025
96	D-CRLA/21232/2025	BIJAYA KUMAR SAMAL@ BIJU @ BIJAY SAMAL	SANTOSH KUMAR GHADEI	
	CRLA/ /	MP		1903/2025
97	D-CRLA/770/2021	SANDHYARANI MAJHI	M/S. RAMESH SAHOO, S.PRADHAN,BISWAJIT PASAYAT	
	CRLA/770/2021	MP		1904/2025
98	D-CRLA/365/2018	SANJAY KANHAR	M/S.BIJAYALAXMI TRIPATHY, M/S. NIRANJAN PANDA,	
	CRLA/365/2018	MP		1905/2025
99	D-CRLA/14731/2024	BHAGABAN SWAIN	RAMESH AGARWAL	
	CRLA/502/2024	MP		1906/2025
100	D-CRLA/647/2018	NABA DEHURY	CHITTA RANJAN SAHU	
	CRLA/647/2018	MP		1907/2025
101	D-CRLA/21285/2025	RABI @ RABI NARAYAN BHUYAN	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1908/2025
102	D-CRLA/21285/2025	RABI @ RABI NARAYAN BHUYAN	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1909/2025
103	D-CRLA/21285/2025	RABI @ RABI NARAYAN BHUYAN	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		1910/2025
104	D-CRLA/286/2016	NETRANANDA DANDASENA		
	CRLA/286/2016	MP		1911/2025
105	D-WA/28307/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3170/2025
106	D-WA/28307/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		3171/2025
107	D-WA/28308/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3172/2025
108	D-WA/28308/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3173/2025
109	D-WA/28309/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3174/2025
110	D-WA/28309/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3175/2025
111	D-WA/28356/2025	JITENDRA PRASAD SWAIN	MANOJA KUMAR KHUNTIA	
	WA/ /	MP		3176/2025
112	D-WA/28384/2025	UNION OF INDIA	DURGA PRASAD PATTNAIK(C.G.C)	
	WA/ /	MP		3177/2025
113	D-WA/28384/2025	UNION OF INDIA	DURGA PRASAD PATTNAIK(C.G.C)	
	WA/ /	MP		3178/2025
114	D-WA/38531/2024	KALANDI NAYAK	SUKANTA KUMAR NAYAK (2)	
	WA/2434/2024	MP		3179/2025
115	D-WA/28374/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3180/2025
116	D-WA/28374/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		3181/2025
117	D-WA/28420/2025	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	
	WA/ /	MP		3182/2025
118	D-WP(C)/28217/2025	SHIPU NAHAK	MANOJA KUMAR KHUNTIA	
	WP(C)/19625/2025	MP		11774/2025
119	D-WP(C)/28218/2025	MAA SANTOSHI WSHG, PURI	ADYASIDHI MISHRA	
	WP(C)/19637/2025	MP		11775/2025
120	D-WP(C)/33321/2022	SAILABALA PANIGRAHI	DEEPALI MAHAPATRA	
	WP(C)/33321/2022	MP		11776/2025

121	D-WP(C)/3579/2025 WP(C)/3011/2025	SANDHYA NAYAK MP	DEEPALI MAHAPATRA	11777/2025
122	D-WP(C)/19413/2025 WP(C)/13199/2025	SASWAT DEBAPRIYA PRADHAN MP	RAJIB RATH	11778/2025
123	D-WP(C)/26747/2025 WP(C)/18498/2025	RAKESH RANJAN MAHALIK MP		11779/2025
124	D-WP(C)/25445/2022 WP(C)/25445/2022	SURENDRA @ SURENDAR PADHI MP	UMAKANTA MISHRA	11780/2025
125	D-WP(C)/28238/2025 WP(C)/19581/2025	SABITA MAJHI MP	SATYAJIT MOHAPATRA (2)	11781/2025
126	D-WP(C)/11202/2021 WP(C)/11202/2021	SANJIT KUMAR DAS MP	TRILOCHAN PANIGRAHI	11782/2025
127	D-WP(C)/44498/2024 WP(C)/26533/2024	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI	11783/2025
128	D-WP(C)/23692/2024 WP(C)/14933/2024	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI	11784/2025
129	D-WP(C)/24532/2025 WP(C)/17230/2025	CHAKULU HEMBRAM MP	MANOJA KUMAR KHUNTIA	11785/2025
130	D-WP(C)/28256/2025 WP(C)/ /	DEVADUTTA KATA MP	BIKRAM CHANDRA GHADAI	11786/2025
131	D-WP(C)/28259/2025 WP(C)/19675/2025	ANARGHA BIHARI SWAIN MP	KUNAL KUMAR SWAIN	11787/2025
132	D-WP(C)/28254/2025 WP(C)/19650/2025	LAXMIKANTA SAHOO MP	DEBABRATA DASH	11788/2025
133	D-WP(C)/28261/2025 WP(C)/19676/2025	ARUN KUMAR PATTANAIK MP	KUNAL KUMAR SWAIN	11789/2025
134	D-WP(C)/28263/2025 WP(C)/ /	RAMESH CHANDRA NAIK MP	KUNAL KUMAR SWAIN	11790/2025
135	D-WP(C)/28262/2025 WP(C)/ /	MUTTA SANKAR SRINIVAS MP	KRUSHNA CHANDRA DASH	11791/2025
136	D-WP(C)/28265/2025 WP(C)/ /	SOUBHAGINI RATH MP	KUNAL KUMAR SWAIN	11792/2025
137	D-WP(C)/10750/2025 WP(C)/7946/2025	DANDADHARI DEHURI MP		11793/2025
138	D-WP(C)/28286/2025 WP(C)/ /	GHANASHYAM DANDASENA @ GHANA DANDASENA MP	SHIBARENA DAS	11794/2025
139	D-WP(C)/28287/2025 WP(C)/ /	PRAVAT KUMAR SAHOO MP	TUSHAR KANTI SATAPATHY	11795/2025
140	D-WP(C)/23877/2025 WP(C)/17221/2025	JIADI BISOI MP	PABITRA KUMAR PAIK	11796/2025
141	D-WP(C)/23875/2025 WP(C)/17041/2025	JHINIMA BARGI MP	PABITRA KUMAR PAIK	11797/2025
142	D-WP(C)/21215/2025 WP(C)/14813/2025	SANGITA PRADHAN MP	KUNAL KUMAR SWAIN	11798/2025
143	D-WP(C)/28312/2025 WP(C)/ /	GHANASHYAM DANDASENA @ GHANA DANDASENA MP	SHIBARENA DAS	11799/2025
144	D-WP(C)/26391/2025 WP(C)/18562/2025	SATYABAN PRADHAN MP		11800/2025
145	D-WP(C)/39567/2021 WP(C)/39567/2021	MAYADHAR SAHOO MP	M/S	11801/2025
146	D-WP(C)/7593/2025 WP(C)/5838/2025	RAJAT KESHARI NAYAK @ NAIK MP		11802/2025
147	D-WP(C)/23336/2024 WP(C)/13626/2024	ANANTA KUMAR MOHAPATRA MP	KARUNAKAR GAYA	11803/2025
148	D-WP(C)/44373/2024 WP(C)/26107/2024	SNIGDHARANI SAMANTARAY MP	RAJAKISHORE SAHOO	11804/2025
149	D-WP(C)/28330/2025 WP(C)/ /	AMIT KUMAR TRIPATHY MP	RAMDAS ACHARY	11805/2025
150	D-WP(C)/28330/2025 WP(C)/ /	AMIT KUMAR TRIPATHY MP	RAMDAS ACHARY	11806/2025
151	D-WP(C)/28332/2025 WP(C)/ /	DEBASISH NAYAK MP	BISWABIHARI MOHANTY	11807/2025
152	D-WP(C)/28333/2025	BANCHANIDHI PRADHAN	MUKESH PANDA	

	WP(C)/ /	MP		11808/2025
153	D-WP(C)/13184/2003 WP(C)/13184/2003	SISIR KANTA MOHAPATRA MP	M/S.ARCHANA MOHANTY, A.K. NAYAK	11809/2025
154	D-WP(C)/28335/2025 WP(C)/ /	BASANTI DEHURI MP	ARUN KUMAR DAS	11810/2025
155	D-WP(C)/28336/2025 WP(C)/ /	PRIYANKA SWAIN MP	RAMDAS ACHARY	11811/2025
156	D-WP(C)/28338/2025 WP(C)/ /	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	11812/2025
157	D-WP(C)/28336/2025 WP(C)/ /	PRIYANKA SWAIN MP	RAMDAS ACHARY	11813/2025
158	D-WP(C)/26028/2025 WP(C)/ /	SK MUJAHID AHMAD MP	SATYA NARAYAN MISHRA 4	11814/2025
159	D-WP(C)/28339/2025 WP(C)/ /	MANASMITA DAS MP	SANKARACHARYA CHOUDHURY	11815/2025
160	D-WP(C)/28341/2025 WP(C)/ /	SONALI SARANGI MP	RAMDAS ACHARY	11816/2025
161	D-WP(C)/28342/2025 WP(C)/ /	M/S. PRAMILA TRANSFORMER, BALASORE MP	EIVEKANANDA JENA	11817/2025
162	D-WP(C)/28341/2025 WP(C)/ /	SONALI SARANGI MP	RAMDAS ACHARY	11818/2025
163	D-WP(C)/28351/2025 WP(C)/ /	RAJESHA KUMAR NAIK MP	SOUMYA JYOTI BISWAL	11819/2025
164	D-WP(C)/28355/2025 WP(C)/ /	AMIYA KUMAR MAHALIK MP	SAROJ KUMAR PARIDA	11820/2025
165	D-WP(C)/22770/2025 WP(C)/16523/2025	KALANDI CHARAN BEHERA MP	TUSAR KUMAR MISHRA	11821/2025
166	D-WP(C)/28358/2025 WP(C)/ /	KALPANA SAHU MP	NIRANJAN LENKA	11822/2025
167	D-WP(C)/28362/2025 WP(C)/ /	SUBHASMITA SAHOO MP	RAMDAS ACHARY	11823/2025
168	D-WP(C)/28362/2025 WP(C)/ /	SUBHASMITA SAHOO MP	RAMDAS ACHARY	11824/2025
169	D-WP(C)/28366/2025 WP(C)/ /	DR. BIKASH DAS MP	DR. BINODA KUMAR MISHRA	11825/2025
170	D-WP(C)/28376/2025 WP(C)/ /	SUNIL KUMAR MOHANTY MP	BEDA PRAKASH PANDA	11826/2025
171	D-WP(C)/28377/2025 WP(C)/ /	JAGANNATH MOHAPATRA MP	BIJAYA KUMAR BEHERA	11827/2025
172	D-WP(C)/28380/2025 WP(C)/ /	BASANTI DEHURI MP	ARUN KUMAR DAS	11828/2025
173	D-WP(C)/28383/2025 WP(C)/ /	RESHMA KHILLO MP	DIPTI RANJAN BHOKTA	11829/2025
174	D-WP(C)/17934/2025 WP(C)/12105/2025	ANIL KUMAR NANDA MP	BIBHU PRASAD PANDA	11830/2025
175	D-WP(C)/25035/2022 WP(C)/25035/2022	M/S. POWER PLANNERS AND ENGINEERS MP	RAMDAS ACHARY	11831/2025
176	D-WP(C)/28394/2025 WP(C)/ /	MD.AZAD KHAN MP	JAJATI KESHARI KHUNTIA	11832/2025
177	D-WP(C)/28395/2025 WP(C)/ /	SUSMITA NAIK MP	RABINDRA NATH PANDA	11833/2025
178	D-WP(C)/25419/2025 WP(C)/18439/2025	SUBRAT MISHRA MP	MOHAMMED RIAZ	11834/2025
179	D-WP(C)/28397/2025 WP(C)/ /	SAILENDRA SARKAR MP	ABHILASH MISHRA	11835/2025
180	D-WP(C)/28388/2025 WP(C)/ /	PSK INFRASTRUCTURES AND PROJECTS MP	RAVITEJ ROUTH	11836/2025
181	D-WP(C)/28407/2025 WP(C)/ /	MANORANJAN MOHANTY MP	ABHILASH MISHRA	11837/2025
182	D-WP(C)/23029/2025 WP(C)/16596/2025	RAMA CHANDRA DASH MP	BHABANI SANKAR MISHRA	11838/2025
183	D-WP(C)/28410/2025 WP(C)/ /	SARBAJIT MUND MP	SUKANTA KUMAR DALAI	11839/2025

184	D-WP(C)/28417/2025 WP(C)/ /	M/S. BARSHA VISION CABLE NETWORK, JAGDURUM MOHAN RATH MP		11840/2025
185	D-WP(C)/28428/2025 WP(C)/ /	BEDABYAS PADHAN MP	AMIT PRASAD BOSE	11841/2025
186	D-WP(C)/28427/2025 WP(C)/ /	SUBASINI ROUT MP	ARUN KUMAR PATRA	11842/2025
187	D-WP(C)/28413/2025 WP(C)/ /	SARBAJIT MUND MP	SUKANTA KUMAR DALAI	11843/2025
188	D-WP(C)/28433/2025 WP(C)/ /	DAMAYANTI SAHU MP	AMIT PRASAD BOSE	11844/2025
189	D-WP(C)/28436/2025 WP(C)/ /	ABDUL TAUFIQUE KHAN MP	AMIT PRASAD BOSE	11845/2025
190	D-WP(C)/28445/2025 WP(C)/ /	ASHOK KUMAR NAIK MP	NIRANJAN BISWAL	11846/2025
191	D-WP(C)/28454/2025 WP(C)/ /	SRI JAGANNATH RICE MILL, JAGATSINGHPUR MP	ANUSANT KUMAR KHUNTIA	11847/2025
192	D-WP(C)/28455/2025 WP(C)/ /	SARBAJIT MUND MP	SUKANTA KUMAR DALAI	11848/2025
193	D-WP(C)/28457/2025 WP(C)/ /	LALIT KUMAR DASH MP	ASHWARIYA DASH	11849/2025
194	D-WP(C)/28456/2025 WP(C)/ /	SARBAJIT MUND MP	SUKANTA KUMAR DALAI	11850/2025